

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 18440 of 2015

UNION OF INDIA & ORS.

Petitioners

VERSUS

SHIV DAYAL SHARMA & ORS.

Respondents

OFFICE REPORT

The matters above mentioned were listed before Court of Ld. Registrar on 08.12.2015, when the Court was pleased to pass the following order:-

"Spare Copies of petition have been received but the fresh and complete address of respondent no. 14 is yet to be furnished by the ld. counsel for the petitioner. Be provided within two weeks. Notice thereafter be issued.

Counter affidavit on behalf of respondent no. 1 to 13 and 15 to 19 has already been filed.

List again on 24th Feb, 2016."

It is submitted that as directed above, counsel for the petitioner has neither filed fresh address of Respondent No. 14 nor filed spare copy to issue fresh show cause notice to Respondent No. 14.

Service is not complete on respondent No. 14 so far.

The matter above-mentioned is listed before the Ld. Registrar Court with this Office Report.

DATED THIS THE 20th DAY OF FEBRUARY, 2016.

ASSISTANT REGISTRAR

Copy to :-

1. Mr. S. N. Terdal, Adv.[CAS]
2. Mrs. Rani Chhabra, Adv.[125, Lawyer Chambers, SC]

ASSISTANT REGISTRAR